Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 196 of 2009 and IA No. 361 of 2009,

Dated: 20th May, 2011

Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member

In the matter of:

M/s. Mandi Gobindgarh
Induction Furnace Association …… Appellant (s)

Versus

Punjab State Electricity Regulatory
Commission & Anr. ….. Respondent (s)

Counsel for the Appellant (s) :Mr. Diggaj Pathak

Counsel for the Respondent (s) :Mr. Saksh Kumar for R-1
Ms. Ranjitha

ORDER

At the request of the learned Counsel for the Appellant, post the matter for hearing on 04.07.2011.

(Justice P.S. Datta) **(Rakesh Nath)**
Judicial Member **Technical Member**

PK/rkt